

FIR No. 60/2020  
PS :Kalyan Puri  
U/s : 25 Arms Act

02.07.2020

Vide this order this court would dispose of application moved by the applicant Rashid for release of vehicle (motorcycle Make Glamour) bearing registration no. DL-1SB-1716.

Present: Ld. APP for the State.  
Ld. Counsel for applicant.  
IO is present/absent.

Report filed.

Submissions heard. Reply as available is perused. There being no objection to the release the case property aforesaid is directed to be released to the rightful claimant/applicant on furnishing of indemnity bond/security bond of the insured amount before the SHO/IO of the concerned police station that in case somebody else is found to be the rightful claimant/owner of the said property, the applicant would indemnify him. The SHO/IO is further directed to ascertain and satisfy himself about the ownership of the vehicle in question and also to take the photographs of the case property/vehicle including its chassis number and engine number along with the negative duly authenticated and certified and a detailed panchnama be also prepared of the property before such release. The SHO/IO is further directed to obtain the signatures/endorsement of the applicant, complainant as well as the accused on the back of the photographs and the detailed panchnama and to comply with the requirements as envisaged by Hon'ble High Court of Delhi in "Manjeet Singh Vs. State".

Copy of the order be given dasti as prayed.

PREETI  
AGARWALA

Digitally signed  
by PREETI  
AGARWALA  
Date: 2020.07.02  
16:49:10 +0530

(Preeti Agarwala)  
Duty MM(East)/KKD/Delhi  
02.07.2020

IN THE COURT OF HON'BLE DUTY M.M, DISTT EAST,  
KKD COURTS, DELHI.

IN RE:

STATE

VERSUS

RASHID

S/O MARGOOB ALI

R/O H.NO.472, CHATTA  
LALMIYA, CHANDNI  
MEHAL, DELHI.

F.I.R NO. 60/2020

U/S 25 ARMS ACT

P.S KALYANPURI

APPLICATION FOR RELEASE OF JAMATALASHI AS PER  
PERSONAL SEARCH MEMO AND THE MOTOR CYCLE MAKE  
GLAMOUR VIDE REGISTRATION NO. DL1SB1716 ON  
BEHALF OF THE APPLICANT NAMELY RASHID.

SIR,

MOST RESPECTFULLY SHOWETH :

1. That the applicant/accused had been arrested by the IO/SHO of PS Kalyanpuri on dated 03.02.2020 in the above said case.
2. That at the time of the arrest of the applicant, he was having a motor cycle make Glamour bearing registration no. DL1SB 1716 and leather purse

Release order  
from SHO of  
for 03/02/2020

Dismiss  
01/02/2020